## NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 27/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: CP/666/ (IB)/CB/2017

NAME OF THE PETITIONER(S)

: PRECISIONE MACHINE AND AUTO COMPONENTS

**PVT LTD** 

NAME OF THE RESPONDENT(S)

: EVERON CASTINGS PVT LTD

UNDER SECTION

: 9 RULE 6

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

1. P.GIATATHRI Counsel for respondent Jeyersti.
2. A.G. CORMYND WORDYDOND FOR theostrond condition Adultany
(For Ailcimy LSAMY)

**ORDER** 

Counsel for petitioner present. Representative of the respondent present and prayed for time to file vakalat and the counter. Time is adjourned at request. Put up on 04.12.2017.

-50-S Vijayaraghavan Member (Technical)

K Anantha Padmanabha Swamy Member (Judicial)

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